

S.No.5

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
06-02-2024 AT 10:30 AM**

**IA (IBC) 254/2024 in Company Petition IB/115/2022**  
u/s. 7 of IBC, 2016

**IN THE MATTER OF:**

Bhagyanagar Investments and Trading Pvt Ltd

**...Financial Creditor**

**VS**

EBC Bearings India Ltd

**...Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA(IBC) 254/2024**

No representation for the liquidator. Let the liquidator be present on the next hearing date. Matter adjourned to 05.03.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**